Review of tribal related issues

1523. SHRI BAISHNAB PARIDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is proposing to review the tribal-related issues;
 - (b) if so, the details thereof;
- (c) whether it is proposed to constitute a new commission to go into this matter;
 - (d) if so, the details thereof; and
- (e) the action plan to address the longstanding demands of tribal people located in the forests areas, whose lands have been acquired for mining purposes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (e) As per the information provided by the Department of Land Resources, Ministry of Rural Development, a "Committee on State Agrarian Relations and the Unfinished Task in Land Reforms" was constituted under the Chairmanship of Minister of Rural Development vide Resolution dated 09.01.2008 with the objective of in-depth review of the issues related to alienation of tribals lands including traditional rights of the forest-

dependant tribals, land ceiling programme/tenancy etc. The Committee has submitted its report/ recommendations.

Pre-metric scholarship for scheduled tribes students

†1524. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government proposes to start pre-metric scholarship for the poor students belonging to scheduled tribes;
 - (b) if so, the details thereof; and
 - (c) by when this scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (c) The Ministry of Tribal Affairs has introduced a Centrally Sponsored Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X w.e.f. 01-07-2012. Central Assistance under the Scheme includes scholarship and other grants. The rates of Scholarships are Rs. 150/- per month for day scholars and Rs. 350/- per month for hostellers, for a period of 10 months in a year and books and adhoc grant of Rs. 750/ per year for day scholars and Rs. 1000/- per year for hostellers. Additional allowance for ST students with disabilities is also admissible to those students who are studying in private unaided recognized schools only. State Governments and ut Administrations receive 100% Central assistance from Government of India for expenditure under the Scheme, over and above their Committed Liability.

Achivement of tribal related schemes

†1525. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether desired results have been achieved of the schemes/projects being run by Government with an objective to remove socio-economic and educational backwardness of tribal people;
 - (b) if so, the details thereof; and
 - (c) the further steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (c) Ministry of Tribal Affairs, being the nodal

[†]Original notice of the Question was received in Hindi.